No.T-36/ 5/ 2024-Trg NATIONAL HUMAN RIGHTS COMMISSION

GPO Complex, Manav Adhikar Bhawan, C-Block, INA, New Delhi – 110 023

Dated, the 9th September, 2025

Subject: List of selected proposals for Seminars/ Conferences/ Workshops in collaboration/ sponsored by NHRC during the year 2025-26.

In response to Advt. No.T-36/ 5/ 2024-Trg. dated 01.05.2025 issued for Inviting proposals for the year 2025-26, to collaborate for organising Conferences, Seminars and Workshops on issues relating to Human Rights, proposals were received from Universities, Non-Governmental Organisations (NGOs), Trusts and Not for profit organisations (NPOs), Government Organisations, Autonomous Bodies, Research Organisations / UGC recognized Academic Institutions.

2. After scrutinizing the proposals based on organisational credibility and Experience, Clarity and Relevance of Objectives, Programme Structure and Feasibility, Target Group and Community Engagement and expertise of resource persons, the Competent Authority has approved the following 12 proposals for collaboration/ sponsorship by NHRC to conduct the programme during the year 2025-26:

SI. No.	Name & Address of the Organisation	Theme/ Title of the programme	Approved number of days of programme & Budget
1	Human Rights Front India, Bhubaneswar, Odisha	Sensitisation cum Training Program for Human Rights Defenders	A three-day programme as per budgetary guidelines
2	Muskan Foundation, Hazaribagh, Jharkhand	Breaking Barriers: Awareness and Advocacy for Disability Rights	A one-day programme as per budgetary guidelines
3	Arunachal University of Studies, Namsai, Arunachall Pradesh	Proposal for a Three-Day Workshop on Right to Health, HIV AIDS	A two-day programme as per budgetary guidelines
4	A.V.C. College of Engineering, Mannampandal, Mayiladuthurai, Tamilnadu	Workshop on Ensuring Women's Right to Safety and Mental Health: Legal Awareness and Reporting Mechanisms for Sexual Harassment and Cyber Exploitation	per budgetary guidelines
5	Mother Nirmala Foundation, Farrukhabad, Uttar Pradesh	Reimagining Child Rights and Juvenile Justice for a Brighter Tomorrow	A one-day programme as per budgetary guidelines
6	The West Bengal National University of Juridical Sciences, Kolkata, West Bengal	Two Day National Conference on From Environment Protection to Climate Justice: Articulating the Right to be Free From Adverse Impacts of Climate Change in India	per budgetary guidelines
7	Guru Kashi University, Bhatinda, Punjab	Right to Mental Health: Bridging Gaps in Access, Awareness and Advocacy	A two-day programme as per budgetary guidelines
8	Manav Seva Trust, Jaipur, Rajasthan	Empowering Abilities: Advancing the Rights of Persons with Disabilities	A two-day programme as per budgetary guidelines
9	The Law School, University of Jammu, Jammu & Kashmir	Sustainable Development Goals and Human Rights for an Equitable Future: A Prismatic Perspective	A two-day programme as per budgetary guidelines
10	Department of Public Policy and Governance, Gujarat University, Ahmedabad, Gujarat	Human Rights in Culture, Philosophy and Arts: The Indian Experience	A one-day programme as per budgetary guidelines
11	Department of Law, School of Legal Studies, Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh	Advancing Right to Food Security and Nutrition in India: Human Rights Perspective under the Theme - Right to Food Security and Nutrition	A one-day programme as per budgetary guidelines
12	National Law University, Cuttack, Odisha	Inclusive Higher Education as a Human Right: Addressing Gender, Age and Intersectional Inequalities in Indian Universities	

(Virender Singh) Director, NHRC